

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
RASHMI COMMERCIAL COMPANY LIMITED ("RCCL")**

(REGD. & CORPORATE OFFICE: "VASUNDHARA", 7TH FLOOR, 2/7, SARAT BOSE ROAD, KOLKATA-700020)

Further to the Public Announcement ("PA") dated March 20, 2008 to the shareholders of RCCL issued by VC Corporate Advisors Pvt. Ltd., ("VCAPL" or "Manager to the Offer") on behalf of Shri Basant Kumar Almal, M/s. Basant Kumar Almal (HUF), Shri Amit Almal and Smt. Savita Almal, ("Acquirers") pursuant to and in compliance with Regulation 10 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), the shareholders of RCCL are requested to note the following amendments with respect to the PA:

- 1. Para 4.1 should be read as :** The Offer has been made pursuant to Regulation 10 and other provisions of Chapter III and in compliance with the Regulations.
- 2. Para 4.2 should be read as :** The prime object of the Offer is to acquire substantial acquisition of shares/voting rights of the Target Company.
- 3. Para 7.1 should be read as:** The Acquirers have adequate financial resources in the form of Investments in Shares & Securities, Mutual Funds, Loans & Advances and Cash & Bank balances etc and accordingly have made firm financial arrangement for the implementation of the Offer in full out of their own sources / Networth and no borrowings from Banks/ FIs or Foreign sources is envisaged. Mr. R.K.Agarwal, Partner of Das Maity & Associates (Membership No.052065) Chartered Accountants, having office at "Sukhsagar", Ground floor, 21/10, M.M.Feeder Road, Kolkata - 700057 Ph: (033) 2544-2959, Fax No. (033) 2486-7556 vide their certificate dated 17.03.2008 have certified that sufficient resources are available with the Acquirers for fulfilling the obligations under this "Offer" in full.

4. The Original and Revised Schedule of major activities pertaining to the Offer is as under :

Activity	Original Date & Day	Revised Date & Day
Date of Public Announcement	20.03.2008 (Thursday)	20.03.2008 (Thursday)
Specified date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	28.03.2008 (Friday)	28.03.2008 (Friday)
Last Date for a Competitive Bid, if any	10.04.2008 (Thursday)	10.04.2008 (Thursday)
Date by which Letter of Offer to be despatched to the shareholders	30.04.2008 (Wednesday)	22.05.2008 (Thursday)
Date of Opening of the Offer	07.05.2008 (Wednesday)	30.05.2008 (Friday)
Last Date for revising the Offer Price / Number of Shares	15.05.2008 (Thursday)	09.06.2008 (Monday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	21.05.2008 (Wednesday)	13.06.2008 (Friday)
Date of Closing of the Offer	26.05.2008 (Monday)	18.06.2008 (Wednesday)
Date by which communicating acceptance/ rejection and payment of consideration for accepted shares /dispatch of Share Certificate in case of rejection.	09.06.2008 (Monday)	02.07.2008 (Wednesday)

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

(Contact Person: Tanmay Kumar Saha)

31, Ganesh Chandra Avenue, 2nd Floor, Suite No -2C,
Kolkata - 700 013

Phone No: (033) 2225 3940/ 2225 3941,

Fax: (033) 2225 3941

E-mail: mail@vccorporate.com



Place: Kolkata

Date : 20.05.2008